

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

**Review Application No. 01 of 2020 in
COMAPNY APPEAL (AT) (Ins) NO.632 OF 2019**

In the matter of:

Bank of Baroda.

Appellant

Vs

Deepa Venkat Ramani, R.P. & Anr.

Respondents/Non-Applicant

Ms. Usha Singh, Advocate with Mr. Vipin Kumar Meena, Chief Manager (Legal)

Ms. Praveen Gautam with Ms. Sweety Pandey and Mr. Pawan Shukla, Advocates
for Appellant.

ORDER

16.01.2020- Both the parties have concluded their arguments.

Judgement Reserved.

**(Justice Jarat Kumar Jain)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

**(Dr. Ashok Kumar Mishra)
Member (Technical)**

Rk/bm